

have considerably increased in the capital during the last 6 months;

(b) if so, number of such cases during the same period and how far it correspond with the last year's period; and

(c) steps taken by Government to minimise the crimes in the capital ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATA SUBBAIAH) : (a) and (b) The crime figures for the last six months i.e. from 1.5.1983 to 31.10.1983 and the corresponding period of last year are indicated in the statement attached. It will be seen therefrom that while there is some increase under certain heads like murders, robbery, Miscellaneous theft etc. there has been decrease under certain other heads like dacoity, attempt to murder, riots snatch and hurts etc.

(c) To check such crimes, the Delhi Police has taken various steps like armed patrolling with walkie-talkie and wireless sets, action against known criminals and bad characters under the various sections of law including National Security Act, surprise checking of vehicles to detect those involved in commission of crime strengthening of surveillance over known criminals, posting of police pickets and holding of inter-district meetings with police officials of adjoining States to ensure coordinated action and proper collection intelligence regarding criminals.

#### Statement

Crime Figures for the Period of May to October, 1983 and its Corresponding Period for the year 1982

|                   | 1982 | 1983 |
|-------------------|------|------|
| Dacoity           | 14   | 11   |
| Murder            | 120  | 131  |
| Attempt to Murder | 137  | 113  |
| Robbery           | 77   | 102  |
| Riots             | 100  | 77   |

|              | 1982         | 1983         |
|--------------|--------------|--------------|
| Snatching    | 72           | 68           |
| Hurts        | 1013         | 961          |
| Burglary     | 590          | 584          |
| Cycle Thefts | 1532         | 1081         |
| Misc. Thefts | 4195         | 4328         |
| M. V. Thefts | 1025         | 1077         |
| Misc. IPC    | 4963         | 5314         |
| <b>TOTAL</b> | <b>13838</b> | <b>13847</b> |

#### Setting up of Working Group by Planning Commission for the Development of SCs

415. DR. PRATAP WAGH : Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that the Planning Commission has set up a working group to formulate the strategy and priorities for the development of Scheduled Castes; and

(b) the steps suggested for the quick development of the Scheduled Castes ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) Yes, Sir.

(b) Steps for quick development of the Scheduled Castes with reference to the Seventh Plan will be formulated on receipt of the report of the Working Group.

#### Smuggling and Trafficking in Women on Indo-Burma Border

416. DR. PRATAP WAGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether smuggling and trafficking in women on the Indo-Burma Border have increased recently; and

(b) if so, the steps proposed to curb these activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) The information is being collected and will be laid on the Table of the House.

#### Integrated Development of Tribal Population

417. DR. PRATAP WAGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that areas having tribal population have been identified in different States for integrated development.

(b) if so, the number of such pockets, Statewise, and the tribal population covered; and

(c) the money allocated by the Centre for the development of these areas ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKER) : (a) Yes, Sir.

(b) The details are given in the Statement. I attached.

(c) The tribal sub-plan approach for tribal development was started during the Fifth Five Year Plan. The details of Special Central Assistance allocation to States/Union Territories are given in Statement II attached.

#### Statement I

Statewise number of Integrated Tribal Development Projects and Pockets of Tribal Concentration

| S No. | State/U.Ts.      | No. of I.T.D.P. | No. of Pockets | Scheduled Tribes Population in lakhs (1971-Census) |
|-------|------------------|-----------------|----------------|--|
| 1     | 2                | 3               | 4              | 5  |
| 1.    | Andhra Pradesh   | 8               | 38             | 12.02  |
| 2.    | Assam            | 19              | —              | 9.63   |
| 3.    | Bihar            | 14              | 41             | 42.10  |
| 4.    | Gujarat          | 9               | 14             | 29.89  |
| 5.    | Himachal Pradesh | 5               | 2              | 1.01   |
| 6.    | Karnataka        | 5               | —              | 1.18   |
| 7.    | Kerala           | 5               | —              | 0.74   |
| 8.    | Madhya Pradesh   | 42              | 56             | 73.68  |
| 9.    | Maharashtra      | 15              | 18             | 20.18  |
| 10.   | Manipur          | 5               | —              | 3.13   |
| 11.   | Orissa           | 21              | 30             | 37.80  |
| 12.   | Rajasthan        | 5               | 36             | 20.29  |
| 13.   | Sikkim           | 1               | —              | 0.12   |